

R
ITEM NO.36

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2011
CC 2636/2011

(From the judgement and order dated 29/07/2010 in SA No. 219/2008
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

PRABHU NATH PRASAD & ORS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

IA 1 (c/delay in filing SLP, c/delay in refiling SLP and office
report)

Date: 08/04/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Petitioner(s) Mr. K.C. Viswakarama, Adv.
 Mr. Vijay Pal,Adv.

For Respondent(s) Mr. Sandeep Singh, Adv.
 Mr. Anuvrat Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Leave granted.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master